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**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to.....(name of the House)

From 231 Tekari, Gaya Constituency (Name of the Constituency)

I, Amil Kumar son/daughter/wife of Shri. Brajendra Mohan Sharma

aged 51 years, resident of Vill+PO. Maniana, Dist - Jehanabad (mention full postal address), candidate at the above

election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by X (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AEWPK 489061		RS 5375=00
2.	Spouse-	AKS PS 630761		RS 10,009=00
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	NOT APPLICABLE
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NOT APPLICABLE
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	

(c) Punishment imposed:

5) That I give here in below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand					
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	LIST ATTACHED				
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.					
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LIC PREMIUM RB - 38778-00	LIC PREMIUM RB - 53762-00			
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	LOAN OF RB 5 LAKHS AGAINST VEHICLE PURCHASED PAID UP				
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	I SCORPIO MODEL 2007 BR-1AP 2181 PURCHASED IN YEAR 2007 AMOUNT RB 9.5 LAKHS				
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	GOLD - 10 GT RB - 30000 GOLD 180 GT RB 4.5 LAKHS SILVER - 1 KG RB - 40,000/-				

Annexure - Serial No II
Details of Deposits in Bank Accounts
(Dr. Anil Kumar)
MLA Tekari

Sl. No.	Bank Name	Account No.	Amount
1	SBI, Bihar Vidhan Mandal, Branch, Patna	10839465120	1,87,532.15
2.	SBI, Alankar Palace Boring Road, Patna	10749133526	9,021.00
3.	SBI, IGIMS Shekhpura Bagicha, Branch. Patna.	30071268848	1,174.00
4.	SBI, A.P. Colony Gaya	31475246998	9,963.00
5.	PNB, Hisua Branch Hisua	0685000400775721	3,49,815.18
6.	Syndicate Bank Kidwaipuri, Branch, Patna	74042010000525	487.37
Total			5,57,992.70


(Dr. Anil Kumar)

BANK DETAIL OF SMT. MEENA SINGH, W/O- DR. ANIL KUMAR
(MLA TEKARI)

Sl. No.	Bank Name	Account No.	Amount
1.	State Bank of India. Judge Court Road, Patna	10331816870.00	78488.20
2.	UCO Bank, Exhibition Road, Patna.	00620100018199	7394.00
Total-			85882.20

Anil Kumar
(Dr. Anil Kumar)

Any other assets such as value of Claims/interest				
Gross Total value				

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	Mahiyama				
	Survey number(s)	Ichata - 110				
	Area (Total measurement in acres)	Area - 81dec				
	Whether inherited property (Yes or NO)	Yes	Yes			
	Date of purchase in case of self acquired property	NA	NO			
	Cost of Land (in case of purchase) at the time of purchase	NA	NO			
(ii)	Non-Agricultural Land					
	Location(s)	Digha				
	Survey number(s)	Rajiv Nagar				
	Area (Total measurement in sq. ft.)	1792 sqft				
	Whether inherited property (Yes or NO)	NO				
	Date of purchase in case of self acquired property	16-01-1992				
	Cost of Land (in case of purchase) at the time of purchase	88000/-				
(iii)	Commercial Buildings (including apartments)					
	Location(s)	NA				
	Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	NA				

	Whether inherited property (Yes or NO)	NA			
	Date of purchase in case of self acquired property	NA			
	Cost of property (in case of purchase) at the time of purchase	NA			
	Any Investment on the property by way of development, construction etc.	NA			
	Approximate Current market value	NA			
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	-	-		
	Area (Total measurement in sq. ft.)	-	-		
	Built up Area (Total measurement in sq. ft.)	-	-		
	Whether inherited property (Yes or NO)	-	-		
	Date of purchase in case of self acquired property	-	-		
	Cost of property (in case of purchase) at the time of purchase	-	-		
	Any Investment on the land by way of development, construction etc.	-	-		
	Approximate Current market value	-	-		
(v)	Others (such as interest in property)	-	-		
(vi)	Total of Current Market Value of (i) to (v) above	-	-		

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank , institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NA	NO	-	-	-
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	-	-	-	-	-

	Any other liability	-	-	-	-	-
	Grand total of liabilities	-	-	-	-	-
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	-	-	-	-	-
	Dues to departments dealing with supply of water	-				-
	Dues to departments dealing with supply of electricity	-				
	Dues to departments dealing with supply of telephones/mobiles	-				
	Dues to departments dealing with government transport (including aircrafts and helicopters)	-				
	Income Tax Dues	-				
	Wealth Tax Dues	-				
	Service Tax Dues	-				
	Municipal /Property Tax Dues	-				
	Sales Tax Dues	-				
	Any other dues	-				
	Grand total of all Govt. dues	-				

(7) Details of profession or occupation:

- a. Self... M.L.A. Teacher in T.L.S college Hisva (Mawada)
 b. Spouse Teacher in Govt. Inter college

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
 (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum.
2.	Full postal address	<u>ANIL KUMAR</u>
3.	Number and Name of the constituency and state	<u>VIII + PO - MANIAMA JEHANABAD</u>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>231 TEKARI JAMAL DAL U</u>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>N/A</u>

(c) Total number of Pending cases where the court (s) have taken cognizance		N/A				
5	PAN of	Year for which last Income Tax Return filed			Total Income Slaves	
	(a) Candidate					
	(b) Spouse:					
	(c) Dependents					
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)					
B.	Immovable Asset					
	(i) Purchase Price and Development Cost of Immovable Property (Total Value)					
	(ii) Approximate Current Market Price of Asset (Total Value)					
7	Liabilities					
	(i) Government dues (Total)					
	(ii) Loans from Bank, Financial Institutions and others (Total)					
8.	Highest educational qualification: M A PHD M A IN ANCIENT INDIAN HISTORY (P.U) PHD (MAGADH UNIVERSITY) (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at this the day of 30.12. 2017.....

Anil Kumar

DEPONENT